

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/422A/ (IB)/2017
NAME OF THE PETITIONER(S) : LAXMINARAYAN COTTON COMPANY
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. B. KARTHIKEYAN

COUNSEL FOR RESPONDENT



2. Aashish Jain Doria
For Suleena & Suleena

Came for Petition



ORDER

Counsel representing both the parties are present and stated that they are intending to settle the matter between the parties in this matter and also in the connected matter, TCP/422/IB/2017. Put up on 23.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

bc